

Filing No. Cr. Appl. (D.B.)/8478/2020

Jainab Bibi @ Khatun Vs The State of Jharkhand

Advocate's Name- Sudhansu Kumar Deo

Note:- Stamp reporting is done without connected H.C. File.

•(i) This Criminal Appeal has been filed by victim against the order of Acquitted passed by Learned Court of Sessions in S.T. hence, in light of order passed in Cr. Appeal (S.J.) 1281 of 2016 and analogous cases the present Criminal appeal appears to be not maintainable.